

1988-89 : 22.5 lakh tonnes.

1989-90 : 18.6 lakh tonnes.

It is difficult to estimate the total demand as it depends on the demand and availability of bars, rods and light structurals which are also produced by the main producers.

(c) Capacity utilization of the secondary sector during the last three years has been in the range of 45 to 50 percent

(d) Apart from import by MSTC, Government have recently allowed import of scrap under the "Import Replenishment Scheme." The indigenous production of Sponge Iron is also expected to go up considerably in the current year to meet the requirement of the mini steel industry. This will lead to better capacity utilization in the future.

#### **Officers of SAIL**

5719 SHRI GOVINDA CHANDRA MUNDA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of officers holding extended term of office in Steel Authority of India Limited

(b) whether their appointment is being reviewed, and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) (a) No officer in SAIL excepting its Chairman is holding extended term of office beyond the date of superannuation

(b) and (c) Chairman SAIL's extended term is due to expire on 14th May 1990

#### **Casual/Muster Roll Employees Working in AIR**

5720. SHRI A. PRATAP SAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of casual/muster roll employees working in various stations of All India Radio; and

(b) the steps taken by Government to regularise their services?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Out of 100 All India Radio Stations, information from 70 Stations indicates that presently only 26 Casual employees are employed at 5 Stations namely, Ajmer, Allahabad, Dibrugarh, Gulbarga and Nagpur for short term period on rotation basis. Thus the number of casual employees employed by All India Radio Stations is very small

(b) Services of Casual Labourers are regularised in accordance with the Government's instructions on the subject.

#### **Rate of Interest for Construction of Houses**

5721 SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) the names of financial institutions providing loans to private individuals, Government employees etc. for construction of houses

(b) the rate of interest charged by each financial institution,

(c) whether the interest rate is proposed to be reviewed, and